ESTIMATES COMMITTEE (1969-70)

EIGHTY-SECOND REPORT

(FOURTH LOK SABHA)

MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (DEPART-MENT OF AGRICULTURE)

Action taken by Government on the recommendations contained in the Thirty-ninth Report of the Estimates Committee (Fourth Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture—Central Institute of Fisheries Education, Bombay



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(1969-70)

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INTRODUCTION

- I, the Chairman of the Estimates Committee, having been authorised by the Committee to submit the Report on their behalf, present this Eighty-second Report on action taken by Government on the recommendations contained in the Thirty-ninth Report of the Estimates Committee (Fourth Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture)—Central Institute of Fisheries Education. Bombay.
- 2. The Thirty-ninth Report of the Estimates Committee was presented to the Lok Sabha on the 14th March, 1968. Government furnished replies indicating action taken on the recommendations contained in the Report on the 22nd November, 1968. The Study Group 'E' of the Estimates Committee (1968-69) considered the replies received from the Ministry at their sitting held on the 13th March, 1969. The draft Report was adopted by the Committee on the 24th April, 1969.
 - 3. The Report has been divided into the following Chapters:
 - I. Report
 - II. Recommendations that have been accepted by Government.
 - III. Recommendation which the Committee do not desire to pursue in view of Government's reply.
- 4. An analysis of the action taken by Government on the recommendations contained in the Thirty-ninth Report of the Estimates Committee (Fourth Lok Sabha) is given in Appendix. It would be observed therefrom that out of 25 recommendations made in the Thirty-ninth Report, 24 recommendations, i.e. 96 per cent, have been accepted by Government. The Committee do not desire to pursue one recommendation, i.e. 4 per cent, in view of Government's reply.

New Delhi; May 30, 1969 Jyaistha 9, 1891 (Saka). M. THIRUMALA RAO, Chairman, Estimates Committee.

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CHAPTER I

REPORT

The Estimates Committee are glad to observe that the recommendations contained in their Thirty-ninth Report (Fourth Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture)—Central Institute of Fisheries Education, Bombay, have been replied to by Government in time and generally to their satisfaction.

CHAPTER II

RECOMMENDATIONS THAT HAVE BEEN ACCEPTED BY GOVERNMENT

Recommendation (Serial No. 1) Para 1.15

The Committee are unhappy to note that while the agreement with the United Nations Special Fund was signed in 1959 the Plan of Operation was executed in May, 1962, i.e. after nearly three years. There has also been a delay in the activisation of the Project by about two years. However, the Committee hope that the Institute will be fully operative by September, 1968, when the U.N.S.F. support ceases.

Reply of Government

An extension of the term of the project for a further period of six months has been proposed to F.A.O. The project will be fully operative at the end of the proposed period of extension.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Instt) dated the 22nd November, 1968.]

Recommendation (Serial No. 3) Para 1.35

The Committee are in agreement with the views of the Committee on Fisheries Education that no Institute of Higher education, can maintain high standards unless it is backed by adequate research. The Committee are glad to note that a start has been made by the Central Institute of Fisheries Education in the initiation of research-cum-training programmes in the methodology of fish tagging, fish breeding and fish culture practices. They would, however, like to mention that the primary function of the Institute is to impart training in the composite field of fishery science and the energies of the Institute should not be dissipated in major items of research which can more appropriately be undertaken by Central Institutes exclusively devoted to research. They hope that the Institute would take up short range research schemes keeping in view the limitations of men and material.

Reply of Government

The recommendation is accepted and the observations of the Committee will be borne in mind while determining the subjects to be taken up for research from time to time.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Instt) dated the 22nd November, 1968.

Recommendation (Serial No. 4) Para 2.7

The Committee are constrained to observe that the Ministry have not made a realistic assessment about the requirements of fisheries personnel during the next five years. Even the State-wise breakup of the different categories of personnel requiring training is lacking. The Committee are also unhappy that the requirements of trained personnel on the basis of the estimate prepared Fourth Plan for Fisheries will not be met by the existing Institute and its Regional Centres. While on the one hand, there is the pressing need for augmenting facilities at the existing Institute and its Regional Centres, on the other hand there is the added necessity of deputing adequate number of trainees by the State Governments. The Committee urge that the Ministry should take adequate not only to augment the facilities in the Institute and its Regional Centres on a phased basis but also encourage the States to depute more in-service candidates so that the gap between the requirements and the facilities available can be bridged during the next five years.

Reply of Government

The Estimates were based on recommendations of a Committee of Fisheries Education and were modified with reference to overall formulation in th original Fourth Five Year Plan. The assessments will be carefully checked with the State Governments in connection with the formulation of the revised Fourth Five Year Plan.

The States have been requested to send more in-service candidates for training. After an assessment of total requirements has been made as indicated above, steps will be taken to make adequate provision for training at the various levels.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Inst.) dated the 22nd November, 1968.]

Recommendation (Serial No. 5) Para 2.36

The Committee realise that there is pressing need for imparting specialised training to Inland Fisheries Operatives in regard to fish culture techniques. They feel that the level of technical knowledge of the Inland Operatives, when applied to the field, would definite impact on production per unit of effort. Viewed in this context, the setting up of two Regional Centres at Agra and Hyderabad for the training of Inland Fisheries Operatives is a step in the right direction. The Committee, however, regret that the entire scheme has been defectively planned and poorly executed. Although the Centres were set up in March, 1967, and it was proposed to start the first course from June, 1967, the Committee find that the Ministry and the Central Institute of Fisheries Education, which administers the Regional Centres, were hard put to find suitable candidates from the States for whose benefit the Centres have been set up. The first course scheduled to commence from 15th June, 1967, was deferred till 15th of July, 1967 and till then only 39 candidates could be deputed by the State Governments as against the intake capacity of 160. The Committee feel that with proper planning and advance action, it should have been possible for the Ministry to get firm commitments from the State Governments as to the number of trainees to be deputed. The State Governments should also have been given adequate time so that they could obtain necessary financial sanction for sponsoring candidates for the first course. The Committee hope that in future the intake capacity of these two Centres would fully utilised.

Reply of Government

The number of trainees expected to be deputed for training at the Regional Centres was assessed with reference to the number of personnel in the relevant categories in the various cadres of the State Fisheries Departments. The States have been urged to make full use of the facilities made available. The question of stream-lining training programmes so that a rational use is made of the training facilities available in the country is also being studied by a Committee. It is being sought to ensure that a realistic co-relation is established between training requirements and training facilities, taking into consideration the facilities now available under Central and State Organisations and the need for trained staff for the Fourth Five Year Plan period.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Instt) dated the 22nd November, 1968.]

Recommendation (Serial No. 6) Para 2.7

The Committee note that for the admission to the Centres, the minimum qualification prescribed Matriculation. is Persons with lower qualifications are also admitted provided they have got adequate experience in Fisheries Departments. Committee find that in the prospectus for the course of training, it has been stated that the medium of instruction at the Centres would necessarily be English and candidates for admission should, as far as possible, be Matriculates or Intermediates in Science, and should be able to converse in English and understand the lectures and demonstrations. In view of the fact that the persons of lower qualifications are also admitted, the Committee suggest that prospectus should be amended to make the position clear. Committee also suggest that the private candidates intending to be trained as Fish Culturists may also be admitted in the Institute and a quota may be fixed for such candidates.

Reply of Government

The recommendation of the Committee is accepted. Accordingly necessary steps are being taken to amend the prospectus in order to make it clear that in the case of deserving non-Matriculates having an adequate knowledge of English and capable of understanding the lectures and demonstrations, the academic qualifications may be relaxed at the discretion of the Director, Central Institute of Fisheries Education, Bombay. The prospectus of the Institute is also being amended to provide for the admission of private candidates. The question of fixation of a quota for private candidates will be considered after studying the response.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Instt.) dated the 22nd November, 1968.]

Recommendation (Serial No. 7) para 2.38

The Committee suggest that the Ministry may consider the desirability of starting in due course, training courses in Reservior Fishing and in Goar and Weed Control for which a demand from some of the States appears to exist.

Reply of Government

Training courses in Reservoir Fishing including use of specialised gear and in weed control have been added to the list of courses at the Regional Training Centres.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O. M. No. F. 23-1/68-Fy. (Instt.) dated the 22nd November, 1968.]

Recommendation (Serial No. 8) Para 2.39

The Committee note that while adequate laboratory facilities are available at both the Regional Training Centres, the private buildings hired for accommodating the centres are far from satisfactory. The Committee trust that the Ministry would take note of the present situation and take necessary remedial measures.

Reply of Government

The Ministry has taken note of the present situation in regard to the accommodation for the Regional Training Centres for Inland Fisheries Operatives at Agra and Hyderabad. The need for providing adequate and suitable accommodation for the centres is recognised. As the centres have been established recently, there is no proposal at present to provide permanent accommodation for the centres. However, efforts are being made to secure better accommodation for the centres. A suitable alternate building has already been located at Agra and it is being ascertained if it will be possible to obtain this for the Institute. Efforts are being made to find suitable accommodation at Hyderabad also.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O. M. No. F. 23-1/68-Fy. (Instt.) dated the 22nd November, 1968.]

Recommendation (Serial No. 9) Para 2.40

The Committee note that the posts of Principal, Demonstrator, Senior Clerk in the Regional Training Centres at Agra and Hyderabad are vacant. In order that the training may be purposeful, it is imperative that the vacant posts should be filled up as expeditiously as possible. The Committee hope that before the commencement of the next course in June, 1968, the Principal and other functionaries will be in position.

REPLY OF GOVERNMENT

The matter was reviewed for necessary action. Some of the posts have since been filled and action to fill the remaining posts is being expedited.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O. M. No. F. 23-1/68-Fy. (Inst.) dated the 22nd November, 1968.]

Recommendation (Serial No. 10) Para 2.45

The Estimates Committee are glad to note that the Ministry has constituted a Committee to consider the question of in-service training facilities in the States and to recommend measures for making such training useful and effective. They hope that in the light of the recommendations to be made by that Committee, Government will take suitable measures, in consultation with the State Governments to augment the training facilities in the States. They also hope that the Central Institute of Fisheries Education will train adequate number of teachers who would impart teaching to the fisheries personnel in the States Training Institutes.

Reply of Government

On the recommendation of the Central Board of Fisheries the Ministry has constituted a Committee to go into the question of standardisation of syllabus for staff training in fisheries courses in the States and to suggest measures for useful and effective training at various levels. The Committee is expected to submit its report to the Central Board of Fisheries at its next meeting. In the light of its recommendations on the Report of the Committee, necessary action will be taken to augment the training facilities in the States.

The recommendation to train teachers at the Central Institute of Fisheries Education for imparting training to fisheries personnel in the State Training Institute is accepted.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O.M. No. F. 23-1/68-Fy (Instt.), dated the 22nd November, 1968].

Recommendation (Serial No. 11) Para 3.20

The Committee note that the Central Institute of Fisheries Eduecation offers training at post-graduate level to candidates nominated

by the State Governments. They also note that the syllabus coversa wide range of subjects relating to fish culture, extension, marketing preservation, transport of fish etc. The Committee have no doubt that the training imparted by the Institute would enable the District Fisheries Development Officers to be equipped with specialised knowledge covering different aspects of the Fisheries Science. The Committee, however, are unhappy to note that, although a period of over seven years has elapsed since the setting up of the Institute, the intake capacity remains practically the same, namely, 30 and even this capacity has not been fully utilised during the last six years. Considering the present requirements of Fisheries personnel for administrative and managerial duties, the Committee cannot over-emphasise the need for fuller utilisation of the capacity. They suggest that the Ministry may examine this matter and take suitable remedial measures in consultation with the State Government.

Reply of Government

The question of fuller utilisation of the facilities provided at the Institute has been taken up with the State Governments. In response, the State Governments are re-assessing their training plans. The matter is proposed to be further pursued with the State Governments in connection with the finalisation of their Fourth Plan Schemes (1969-74). It is expected that there will be an increase in the number of candidates from the State Governments.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O. M. No. F. 23-1/68-Fy. (Instt.) dated the 22nd November, 1968.]

Recommendation (Serial No. 12) Para 3.21

The Committee note that the Govt. has plans to develop the Central Institute of Fisheries Education rapidly into the highest fisheries educational institute in the country and also to meet the needs of the neighbouring countries. They are constrained to observe that so far only two foreign candidates have been trained in the Institute and only three foreign candidates are undergoing training during the training period 1967-68. The Committee would stress the need for taking concerted steps to attract more candidates from foreign countries, specially countries in the South-East Asia.

Reply of Government

For the admission of candidates from foreign countries at the institute, the practice is to apprise all the neighbouring countries

through their respective Embassies in New Delhi and also through the Indo-Pacific Fisheries Council at Bangkok, well before the commencement of the courses every year, in regard to the availability of seats and the rules for admission. During the period 1964—68, the number of foreign students trained at the Institute is as follows:—

Afghanistan-1.

Burma-2.

Nigeria-3.

Phillipines—1.

Sweden-1

Thailand-2

Тотац—10.

As recommended by the Committee efforts will be made to increase the intake of foreign students through increased publicity.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy (Instt.), dated the 22nd November, 1968].

Recommendation (Serial No. 13) Para 3.22

The Committee suggest that a quota should be reserved for candidates sponsored by the industry and other private candidates desirous of taking fisheries as a career.

Reply of Government

A quota of 5 seats has been reserved for private candidates inclusive of those sponsored by the industry.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy (Instt.), dated the 22nd November, 1968].

Recommendation (Serial No. 14) Para 3.28

The Committee feel that the cost per trainee is very high. They also feel that with the gradual reduction in the number of 'in-service' candidates the Institute will have to admit a larger number of private students. It is, therefore, imperative that the expenditure per trainee is kept on the low side. In this context, the need for full utilisation of the intake capacity cannot be over-emphasised.

Reply of Government

The State Governments are taking steps to take advantage of the facilities at the Institute. There has been also an appreciable response from private candidates. Considering these developments, it is expected that the intake capacity will be fully utilised and the cost of training per candidate will eventually come down. Efforts to achieve this will be continued vigorously.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O. M. No. F. 23-1/68-Fy (Instt.), dated the 22nd November 1968].

Recommendation (Serial No. 15) Para 3.33

The Committee are unhappy to note that the Diploma awarded by the Central Institute of Fisheries Education has not been recognised by all the States. The Committee feel that the uncertainty in the matter of recognition of Diploma by some of the State Governments will sap the enthusiasm of the prospective trainees resulting in further diminution in the number of candidates seeking admission to the Institute. The Committee hope that the Ministry would be able to persuade the remaining State Governments to recognise the Diploma of the Institute. If necessary, the assistance of the University Grants Commission and Inter-University Board may be sought in the matter.

Reply of Government

Efforts continue to be made to persuade the remaining State Governments to recognise the Diploma of the Institute. If it is found necessary, the assistance of the University Grants Commission will be sought, as recommended.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O. M. No. F. 23-1/68-Fy. (Inst.) dated the 22nd November, 1968.]

Recommendation (Serial No. 16) Para 3.41

"The Committee have great doubt whether the Institute would be in a position to sustain itself after the nomination of candidates from the State Departments gradually diminishes. After having set up the Institute at considerable cost and created facilities for the advanced training in fishery sciences, it is but proper that arrangements are made for a regular inflow of candidates for being trained the Institute. The Committee are convinced that this is not

possible unless fisheries science is included in the curricular for the graduate course in Universities. There is also some force in the argument that the Institute could serve as a nucleus of a technical university offering both graduate and post-graduate degree courses in fisheries science. This, however, is a matter which has got to be considered carefully. The Committee suggest that a Committee consisting of representatives of the Ministry, the University Grants Commission and the State Governments may be constituted to examine the matter in all its ramifications".

Reply of Government

The suggestion to constitute a Committee consisting of the representatives of the Ministry, University Grants Commission and the State Governments to examine the question of making arrangements for regular inflow of candidates for being trained at the Institute is accepted. The matter was referred to the University Grants Commission who have agreed to the constitution of a Review Committee on the lines proposed and have made certain suggestions. Action is being taken to finalize constitution of the Committee.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O.M. No. F. 23-1/68-Fy. *(Instt.), dated the 22nd November, 1968.]

Recommendation (Serial No. 17) Para 3.45

While appreciating the Annual Seminar on Inland and Marine Fisheries held by the Central Institute of Fisheries Education, the Committee, recommend that such seminars should be made a regular feature in the Institute. Representatives of the Industry, University Professors and Fisheries Scientists from the Centre and States may be invited to participate in the seminars. The Committee also suggest that a regular record of the proceedings should be maintained, so that the same may be available to the trainees at the Institute and other research students.

Reply of Government

The recommendation is accepted.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O.M. No. F. 23-1/68-Fy (Instt.), dated the 22nd November, 1968.]

Recommendation (Serial No. 18), Para 3.49

The Committee regret that so far workshop facilities have not been created although the Institute was established as early as 1961. They urge that the workshop should be set up without avoidable delay so that it can look after at least the servicing and maintenance of machinery and equipment of the Institute. In any case, the workshop should be fully activised before the Institute gets the 90 ft. fishing-cum-training vessel as per commitment under the Plan of Operation.

Reply of Government

Sanction has already been accorded by the Government for the construction of the workshop. The workshop will be fully activised soon and before the training vessel is obtained.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O. M. No. F. 23-1/68-Fy. (Instt.) dated the 22nd November, 1968.]

Recommendation (Serial No. 19) Para 4.4

The Committee note that the Government of India counterpart contribution in respect of professional and clerical staff has been met in full. They hope that the four existing vacancies in the Institute viz. Assistant (Fish Processing) Mechanic Foreman, Deckhand (Junior) and Stenographer will be filled up as early as possible. The Committee, however, find that the Government of India has still to provide a 90 ft. training vessel to the Institute for which certain categories of staff will be required. They hope that the recruitment of staff will synchronise with the availability of the vessel so that the latter does not remain idle due to lack of operatives.

Reply of Government

The four existing vacancies pointed out by the Estimates Committee will be filled in as early as possible. Action in this regard is in progress.

It will be ensured that the recruitment of staff synchronises with the time of acquiring the vessel, so that it does not remain idle due to lack of operatives.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O.M. No. F.23-1/68-Fy (Instt.), dated the 22nd November, 1968].

Recommendation (Serial No. 20) Para 4.9

"The Committee note the functions of the Standing Committee set up under the Plan of Operation. It is, however, not clear whether the Standing Committee would cease to function from the date the U.N.S.F. support ceases i.e. September, 1968. The Committee hope that even after the termination of the U.N.S.F. aid it will be possible for the Ministry to retain the Standing Committee to guide the work of the Institute after suitably reorganising it on the pattern of similar Committees functioning in other Central Research Institutes".

Reply of Government

The existing Plan of operation provides that the Standing Committee of the Central Institute of Fisheries Education will continue even after the expiry of the period covered by the Plan of operation. As provided in that Plan the Standing Committee, after the period of Special Fund Support, will consider and recommend a programme of work and budget for the ensuing financial period and in general perform any other task relating to the formulation of the policy governing the Institute and its purposes. Any reconstitution of the Standing Committee which may be necessitated by the changed circumstances will be made.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Instt) dated the 22nd November, 1968.]

Recommendation (Serial No. 21) Para 4.13

The Committee feel that ad-hoc bulletins brought out by the Institute cannot give a complete coverage of its activities and achievements. Since the Central Institution on Fisheries Education is the leading Institute on Fisheries Education, it is imperative that it should publish its own Annual Report. The Committee hope that the Ministry will ensure the publication of an Annual Report beginning from the next financial year.

Reply of Government

It is proposed to publish the Annual Reports of the Institute regularly. It is also proposed to bring out a bulletin from the Institute. For this purpose the Institute has also acquired a small offset

press through the U.N.D.P./F.A.O. assistance.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Instt) dated the 22nd November, 1968.]

Recommendation (Serial No. 22) Para 4.15

The Committee note that no evaluation of the work of the Institute has been done since its establishment in 1961. They feel that a review of the working of the Institute is necessary in view of the fact that the existing facilities available in the Institute are not being effectively utilised and there has been a shortfall in the number of trainees. As the Central Government has to undertake the responsibility of bearing the recurring expenditure on the Institute after the U.N.S.F. support ceases in 1968, it is imperative that a critical examination of the functioning of the Institute is made after the financial year 1968-69. Thereafter, an evaluation of the working of the Institute may be made on a quinquennial basis on the lines suggested by the Estimates Committee in para 9 of their 76th Report on the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) Indian Agricultural Research Institute, New Delhi.

Reply of Government

The recommendation is accepted. A committee for conducting the review will be set up as recommended.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/63-Fy. (Instt) dated the 22nd November, 1968.]

Recommendation (Serial No. 23) Para 5.6

The Committee are unhappy to note that it has been possible for the Government of India to contribute only about 38 per cent of the counterpart funds of \$ 16,35,962 upto 31st October, 1967. The Committee would like to be assured that the total amount proposed to be provided for the Institute till the end of September, 1968 would be made available and utilised by that time as per the terms of the amended Agreement.

Reply of Government

A proposal has been made for extending the term of the Project for a further period of 6 months i.e. till March, 1969. Adequate

steps have been taken to ensure the entire counterpart contributions proposed to be provided for the Institute by the Government of India would be made available and utilised by the Institute before the Project comes to a close.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Instt) dated the 22nd November, 1968.]

Recommendation (Serial No. 24) Para 5.10

While agreeing that in view of the specilised nature of training and equipment etc., used the cost per student is very high, the Committee would like to point out that if the intake capacity is fully utilised and the total number of students increases, the cost per head is likely to come down.

Reply of Government

The State Governments are taking steps to utilize more fully the facilities available at the Institute. There has also been an appreciable response from private candidates. Efforts are being made to utilise the intake capacity fully and cost of training and the cost of training per candidate is expected eventually to come down. Efforts to achieve this will be continued vigorously.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Instt) dated the 22nd November, 1968.]

Recommendation (Serial No. 25) Para 5.11

"The Committee are unable to appreciate why provision of Rs. 9 lakhs was made for the training vessels in the estimates for 1967-68, if the vessels is not likely to be received even by September, 1968. This was in the opinion of the Committee, unrealistic budgeting".

Reply of Government

In terms of the agreement between the Government of India and the U. N. D. P., a 90' training vessel was required to be provided by the Government of India to the C. I. F. E. The vessel was listed among the contributions of the Government of India in the Plan of Operations drawn up in May, 1962 at an estimated cost of Rs. 12: lakks.

Budget proposals for the year 1967-68 were drawn up in this context and in the context of the proposals which were then under consideration for import of fishing and exploratory vessels from foreign sources. At that time, the value of the vessel to be imported was estimated at Rs. 17 lakhs, and a part provision of Rs. 9 lakhs was made for 1967-68.

The policy regarding the import of fishing vessels however, came under review in the year 1967. The Department of Defence (Production) pointed out that ship building capacity was now available in the country and the feasibility of utilizing this should be considered before imports were made. It was then decided that the extent feasible, vessels should be obtained from indigenous sources. Quotations received from indigenous firms indicated that the vessels would cost about Rs. 30 lakhs. This led to an over-all review of the proposals in consultation with the Ministry of Finance. The budget provision could therefore not be utilised.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture), O. M. No. F. 23-1/68-Fy. (Instt) dated the 22nd November, 1968.]

CHAPTER III

RECOMMENDATION WHICH THE COMMITTEE DO NOT DE-SIRE TO PURSUE IN VIEW OF GOVERNMENT'S REPLY

Recommendation (Serial No. 2) Paras 1.26 and 1.27

"While noting that the training course in the Institute at Barrackpore is now controlled by the Director, Central Institute of Fisheries Education, Bombay, the Committee are happy that the training course for Inland Fisheries will be expanded and fully equipped with U.N.S.F. Aid. The Committee would, however, like to invite the recommendation made by them in para 5.5 of their Thirty-Seventh Report on Central Inland Fisheries Research Institute, Barrackpore".

"The Committee note that the Central Institute of Fisheries Education, which has been set up in pursuance of the recommendations of the Committee on Fisheries Education, will provide training the District Fisheries Officers who, in that Committee's own words. constitute the linchpin of the administrative structure required for the fishery industry. The Committee hope that the training of such officers will be a permanent feature of fisheries education and, in fact, will constitute the solid core of such training. The Committee, however, feel that there is also a need for imparting training to a lower category of officers, namely, Assistant Fishery Development Officers, Assistant District Fishery Officers, etc., whose number in the organisational set up of State Fisheries Departments is quite sizeable. In fact, a good portion of some of the higher posts is reserved for being filled up by promotion from junior officers and unless these officers have been trained in practical skills necessary for the discharge of future duties such as organisation and conduct of fisheries survey, administration of governmental aid schemes and extension work, they will not be able to perform efficiently the duties of the District Fisheries Officers when called upon to do so. The Committee, therefore, suggest that the objectives of the Institute may be amplified so as to include in due course this category of officers also within the ambit of the training imparted by the Institute".

Reply of Government ·

The need for specialised training for fisheries personnel has been recognised and it is envisaged that such training will be provided for on a continuing basis.

The Government of India also accept the views of the Committee regarding the need for imparting training to officers of lower categories. Such training is at present being provided by the Barrackpore Unit. However, the feasibility of diversifying the courses at the Central Institute of Fisheries Education so as to meet the requirements at the Assistant Fisheries Officers as well as the District Fisheries Officer level will be examined in detail and the suggestions of the Committee borne in mind in further programming of the Institute activities.

[Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) O.M. No. F. 23-1/68-Fy (Instt) dated the 22nd November, 1968.]

New Delhi;

May 30, 1969.

Jyaistha 9, 1891 (Saka).

M. THIRUMALA RAO,

Chairman,

Estimates Committee.

APPENDIX

(vide Introduction to Report)

Analysis of the action taken by Government on the recommendations contained in the Thirty-ninth Report of the Estimate Committee (Fourth Lok Sabha)

Total number of recommendations

25

Recommendations which have been accepted by Government, i.e. recommendations Nos. 1, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20 21, 22, 23, 24 and 25:

Number

24

Percentage to total

96

Recommendation which the Committee do not desire to pursue in view of Government's reply, i.e. recommendation No. 2:

Number

1

Percentage to total

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